

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A.1062 of 1996

Date of Order: 25.11.97.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

BASUDEB DEY,

working as ex-loco Inspector, NJP, N.F.
Railway.

.... Petitioner.

-Versus-

1. Union of India, service through The
General Manager, North Frontier Railway,
Maligaon, Guahati, Assam.

2. The Divisional Mechanical Engineer(P),
North Frontier Railway, Katihar.

.... Respondents.

For the petitioner: Mr. B. Mukherjee, counsel.

Heard on: 25.11.97.

For the respondents: Mr. G. U. Sanyal, counsel.

Ordered on: 25.11.97.

O R D E R

S.N. Mallick, V.C.

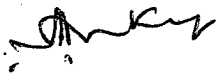
We have heard the ld. counsel appearing for the petitioner and the ld. counsel appearing for the respondents- Union of India and The Dvl. Mechanical Engineer(P), North Frontier Railway, Katihar.

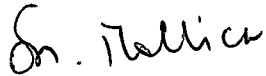
No reply has been filed by the respondents. This application is directed against a departmental proceeding



initiated against the petitioner on the basis of the Charge-Sheet dated 30.11.94 (Annexure-A.1 to the petition). It is submitted that on that very day, the petitioner retired from the service. There is further prayer to release his DCRG money, full pension and other consequential benefits along with interest after quashing the said proceedings. After going through the materials, we do not find any lawful reason to entertain this application for quashing the departmental proceedings and to allow the petitioner's other prayers.

The application is dismissed. But, considering the circumstances in which the petitioner, a retired employee, has been put, we direct the respondents, particularly the respondent no.2 herein, to complete the disciplinary proceedings within 12 weeks from the date of communication of this Order, if not already completed without granting any unnecessary adjournment. This is a peremptory order for compliance. No order as to costs.


(M.S.Mukherjee)
Member(A)


(S.N.Mallick)
Vice-Chairman.